

**Before the Appellate Tribunal for Electricity**  
( Appellate Jurisdiction )

**Appeal no. 78 of 2013**

**Dated : 12<sup>th</sup> April, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Madhya Pradesh Power Generating Company Ltd. ... Appellant(s)**

**Versus**

**Madhya Pradesh Electricity Regulatory Commission**  
**& Ors. ....Respondent(s)**

**Counsel for the Appellant(s):**           **Mr. M.G. Ramachandran**  
  **Mr. Anand K. Ganesan**  
  **Ms. Swagatika Sahoo**

**Counsel for the Respondent(s):**   **Mr. C.K. Rai for R-1**

**ORDER**

**Admit.** Mr. C.K. Rai, Learned Counsel takes notice on behalf of the Respondent – 'Commission'. Issue notice to other Respondents returnable on 10.05.2013. Registry is also directed to issue notice. Dasti service is permitted.

Post the matter on **10.05.2013.**

**(Rakesh Nath)**  
**Technical Member**  
**mk/av**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**